## HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. **6** (Mis.) / II-15-19/2024

Bilaspur, dated OS January, 2024

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

## **AMENDMENT**

(A) Column No. 5 and 6 of Sl.No.2 of First Schedule of these rules are replaced by the following:-

1	2	3	4	5	6
2.	Principal Private Secretary to Hon'ble the Chief Justice		_	Member of Higher Judicial Service on deputation or Registrar(M)/ Joint Registrar(M)/ Additional Registrar(M)/ Deputy Registrar of the Registry.	case of H.J.S. or Registrar(M)/ Joint

(B) The minimum experience of 3 years in feeder cadre mentioned in these rules for promotional posts is replaced by 2 years, except for the persons who are appointed on probation.

By order of Hon'ble the Chief Justice

Sd/-(Arvind Kumar Verma) Registrar General

Endt. No. 427 / II-15-19/2024

Bilaspur, dated 👩 January, 2024

## Copy forwarded to:-

- 1. A.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 17. Registrar (Vigl./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 19. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Naya Raipur (C.G.) with a request to get it be published in the Gazette immediately,
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (Judl./DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 23. All Additional Registrars/All Deputy Registrars/Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 24. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,

For information / necessary action.

(Arvind Kumar Verma)

Registrar General

08.01.2029